

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF APRIL, 2021

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.04.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	58	0	2	56	455	10
FIRST APPEALS FROM ORDERS(OS)(COMM)	379	17	12	384	20	3
EXECUTION FIRST APPEALS(OS)(COMM)	8	1	0	9		
EFA (COMM)	0	0	0	0		
RFA (COMM)	4	2	0	6		
FAO (COMM)	51	12	5	58	110	6

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.04.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	2461	54	14	2501	567	20
ORIGINAL MISC. PET. (I) (COMM)	378	32	39	371	91	4
ORIGINAL MISC. PET. (T) (COMM)	94	10	8	96	146	5
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	2	1	2	1	114	5
ORIGINAL MISC. PET. (COMM)	1720	32	14	1738	400	10
ORIGINAL MISC. PET. (ENF.) (COMM)	581	10	10	581	566	13
ORIGINAL MISC. PET. (EFA) (COMM)	33	0	0	33		
ARBITRATION APPEAL (COMM)	45	6	4	47	51	3
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	63	5	16	52	120	3
COUNTER CLAIM (COMM)	144	1	2	143	1684	
CIVIL SUITS (COMM) INFRA	2	0	0	2		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.